

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2262
ANSWERED ON FRIDAY THE 28th JULY, 2017
SHRAVANA 6, 1939 (SAKA)**

UTILISATION OF FUNDS UNDER CSR

QUESTION

**2262. SHRIMATI RITI PATHAK:
SHRI HARINARAYAN RAJBHAR:**

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) whether the companies of both public and private sectors have mandatorily spent certain percentage of their profits on welfare development activities as Corporate Social Responsibility (CSR);**
- (b) if so, the details of the amount utilised and major activities/programmes undertaken by various public sector and private sector companies during the last three years, State/UT-wise including Uttar Pradesh;**
- (c) whether any comparative study has been conducted regarding the amount of the fund spent by the private companies and public sector undertakings and if so, the details thereof and if not, the reasons therefor;**
- (d) whether the Government has laid emphasis on the effective implementation of CSR and if so, the details thereof; and**
- (e) the details of the funds provided for CSR funds Panchayat Saansad Adarsh Gram Yojana as on date, State/UT-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(SHRI ARJUN RAM MEGHWAL)

(श्री अर्जुन राम मेघवाल)

- (a): Section 135 of the Companies Act 2013, mandates every company above the specified thresholds of turnover, or net worth, or net profit to spend at least two per cent of the average net profits earned during the three immediately preceding financial years on Corporate Social Responsibility (CSR) activities specified in Schedule VII of the Act.**

(b) & (c): The year 2014-15 was the first year of Implementation of Corporate Social Responsibility (CSR) by companies under the companies Act, 2013. CSR eligible companies have made annual disclosure on CSR in their Board's report for the years 2014-15 and 2015-16. Expenditure by companies for the years 2014-15 and 2015-16 have been compiled for 7334 companies and 5097 companies respectively. The details are as under:

CSR Expenditure during 2014-15 and 2015-16

Sl. No.	Company Type	Financial Year 2014-15		Financial Year 2015-16	
		No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)	No. of companies for which data has been compiled	Actual CSR expenditure (in Rs. Crore)
1.	PSUs	226	2497	172	3360
2.	Private Sector Companies	7108	6306	4925	6462
	Total	7334	8803	5097	9822

States/UTs-wise CSR expenditure and development sector wise CSR spend are at Annexure I and Annexure II respectively.

(d): Ministry has issued clarificatory circular and Frequently Asked Questions (FAQs) dated 18.06.2014 and 12.01.2016 respectively to facilitate the effective implementation of CSR provision by companies and professionals. In addition sensitisation workshops have been organised by the Offices of Regional Directorate under Ministry of Corporate Affairs to ensure effective compliance of CSR provisions by companies.

(e): CSR funds are permitted to be leveraged under various government programmes including the "Saansad Adarsh Gram Panchayats". The CSR expenditure of companies compiled by the Ministry is on major development sector-wise as listed in Schedule VII of the Companies Act, 2013, which includes 'rural development'.

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 2262

STATE/UT-WISE CSR EXPENDITURE DURING FY 2014-15 and FY 2015-16

CSR Expenditure (In Rs. Crores)			
S. No.	State/ UT	2014-15	2015-16
1	Maharashtra	1102	1138
2	Karnataka	363	408
3	Andhra Pradesh	168	379
4	Gujarat	292	338
5	Uttar Pradesh	123	322
6	Rajasthan	252	285
7	Tamil Nadu	447	261
8	Delhi	140	237
9	Odisha	214	231
10	Madhya Pradesh	176	215
11	West Bengal	243	170
12	Haryana	108	169
13	Chhattisgarh	275	168
14	Jharkhand	87	128
15	Telangana	89	105
16	Kerala	57	84
17	Bihar	15	78
18	Assam	107	52
19	Uttarakhand	25	50
20	Punjab	24	42
21	Jammu & Kashmir	75	37
22	Arunachal Pradesh	10	20
23	Himachal Pradesh	5	10
24	Dadar & Nagar Haveli	2	8
25	Goa	24	6
26	Meghalaya	2	3
27	Manipur	1	2
28	Pondicherry	1	2
29	Daman & Diu	20	1
30	Chandigarh	1	1
31	Tripura	0	0
32	Lakshadweep	1	0
33	Sikkim	0	0
34	Nagaland	0	0
35	Andaman & Nicobar Islands	1	0
36	All India*	4353	4871
	Total (in Rs. Crore)	8803	9822
	Number of Companies for which data compiled	7334	5097

* Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

Annexure -II

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARED QUESTION NO. 2262

DEVELOPMENT SECTOR WISE CSR EXPENDITURE FOR FY 2014-15 AND FY 2015-16

CSR Expenditure (In Rs. Crores)		
Sectors	2014-15	2015-16
Health/ Eradicating Hunger/ Poverty and malnutrition/ Safe drinking water / Sanitation	2246	3117
Education/ Differently Abled/ Livelihood	2728	3073
Rural development	1017	1051
Environment/ Animal Welfare/ Conservation of resources	1213	923
Swachh Bharat Kosh	121	355
Any other Fund	36	262
Gender equality / Women empowerment / Old age homes / Reducing inequalities	326	213
Prime Minister's National Relief Fund	192	136
Encouraging Sports	160	95
Heritage Art and Culture	157	90
Slum area development	123	9
Clean Ganga Fund	19	3
Other Sectors (Technology Incubator and benefits to armed forces, admin overheads and others*)	465	497
Total (In Rs. Crore)	8803	9822
Number of Companies for which data compiled	7334	5097

* not specified
